

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 13
CP No. 43/59/PB/2024

IN THE MATTER OF:

Mrs. Neha Gupta Petitioner
Vs	
Vanesa Care Private Limited Respondent

Order under Section 59

Order delivered on 11.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the Petitioner	:	Adv. Aman Anand, Adv. Aman Dixit, Adv. Natasha Debroy
For the Respondent	:	Adv. Devna Soni

ORDER

Ld. Counsel for the Petitioner is present physically. Ld. Counsel for the Respondent appeared through VC and undertakes to file reply on or before 23.07.2024. At request and by consent, list the matter on **25.07.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

11.07.2024
Lalit